STATEMENT

	me of Community Project			Expendi- ture up to - 31-3-57	
				Rs.	
Shiralakoppa				60,84,936	
South Kanara				52,84,000	
Coorg				17,86,330	
Hukkeri-Gokak				38,04,501	
Thungabhadra				24,33,380	
Gulberga .				10,31,206	

PRODUCTION OF SUGAR AT A COMPETITIVE RATE

1032. SHRI M. VALIULLA: Will the Minister of Food and Agriculture be pleased to state whether India is producing sugar at a competitive rate when compared to the production in other countries?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): Comparative data on cost of production of sugar in various countries are not available, as these are not published.

TRAINING OF SOCIAL EDUCATION ORGANISERS

1033. SHRI M. VALIULLA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

- (a) whether any new training centres are proposed to be opened shortly to meet the increasing requirements of trained Social Education Organisers; if so, when they will be opened; and
- (b) what will be the strength of those new centres and how many of them will be for women?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY):
(a) Yes, Sir. Three. By December, 1957.

(b) 240. There will be no Centre exclusively meant for women. Men and Women Social Education Organisers will be trained together at these Centres.

राज्यों में माल रखने वालों के द्वारा श्रत्यावश्यक वस्तुश्रों की बिकी

१०३४. श्री नवाब सिंह चीहान: क्या खाद्य तथा कृषि मत्री यह बनान का कृषा केरोंगे कि:

- (क) मंशोधित अत्यावश्यक वस्तु अधि-नियम १६५५ के अनुसर अब तक विभिन्न राज्यों में कितना माल कितने माल रखने वालों के द्वारा बिकवाया गया है; श्रीर
- (ख) इस कानून को अवहेलना करने बाले क्लिन व्यक्तियों के विरुद्ध कार्यवाही की गई है ?

†[Sale of Essential Commodities through Stockists in States

1034. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the quantity of essential commodities so far sold through the stockists in various States in accordance with the Essential Commodities Act, 1955 as amended, and the number of such stockists; and
- (b) the number of persons against whom action has been taken for the violation of the Act?]

साय तथा कृषि मत्री (श्री ए० पी० जैन): (क) संशोधित अत्या स्यक वस्तु अधिनियम की व्यवस्या के आधीन सरकार राजस्थान के श्री गुगानगर जिले में चर्न के स्थाक को अधिग्रहण कर रही है और चावल को आन्ध्र प्रदेश में। अब तक लगभग १६००० टन चना और लगभग ४५०० टन चावल माल रखने वालों से ले लिया गया है।

⁺f | English translation.